

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF**YASHRAJ SECURITIES LIMITED (YSL)**

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The following announcement is made, by Fedex Securities Ltd., Managers to the Offer, in compliance with SEBI (Substantial Acquisition of Shares and Takeover Regulations) 1997 and subsequent amendments thereto, furnishing the details subsequent to the Public Announcement (PA) made on Wednesday, September 20, 2006 & Corrigendum to PA made on Friday, March 9, 2007 and closure of Open Offer to the Shareholders of YSL.

1	Name of the Target Company	Yashraj Securities Limited		
2	Name of the Acquirers, including PACs, if any	Main Acquirers Shri. Kashyap Kanaiyalal Mehta Shri. Atul Shamji Bharani Shri. Vishram Shivram Sawant & Parshwa Fintrade Consultants Private Limited PACs : None		
3	Name of the Manager to the Offer	Fedex Securities Ltd.		
4	Name of the Registrar to the Offer	Bigshare Services Pvt. Ltd.		
5	Date of Opening of the Offer	Wednesday, March 21, 2007		
6	Date of Closure of the Offer	Monday, April 9, 2007		
7	Details of Acquisition	Proposed in Letter of Offer	Actuals	
a	Offer Price (Fully paid up) Partly Paid Up	Rs.94/50 No party paid Shares	Rs.94/50	
b	Shareholding of Acquirers prior to Share Purchase Agreement/PA	1, 41,909 (13.88%)	1, 41,909 (13.88%)	
c	Shares being acquired through Share Purchase Agreement	NIL	NIL	
d	Shares acquired in the Open Offer	2, 04,543 (20%)	0 (0%)	
e	Size of open Offer (No of Shares X Offer price)	Rs. 1,93,29,314/-	NIL	
f	Shares if any acquired after PA but 7 working days prior to closure of Offer Price of the Shares acquired No. of Shares acquired % of Shares acquired		NIL N A N A N A	
g	Post Offer Shareholding of Acquirers including PACs, if any	3, 46,452 (33.88%)	1, 41,909 (13.88 %)	
h.	Pre and Post offer Shareholding of Public Fully paid Shares Partly paid Shares	Pre Offer 8,80,806 (86.12%) NIL	Post Offer 6,76,263 (66.12%)	Pre Offer 8,80,806 (86.12%) NIL Post Offer 8,80,806 (86.12%)
8.	Date of despatch of consideration and delay if any.	Not applicable. No interest is due and payable		
9	Position of Escrow Account	The Escrow Account along with interest accrued retained in Escrow Account with lien in favor of Manager to the Offer. Will be released shortly		
10	Status of Investor complaints	No investor complaints		

The Acquirers accepts full responsibility for the information contained in this Public Announcement.

ISSUED BY MANAGER TO THE OFFER

**FEDEX
SECURITIES
LIMITED**

**FEDEX SECURITIES LIMITED**

SEBI Regn. No. INM 000010163

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Contact Person : Shri. R. Ramakrishnan

on behalf of the

Acquirers

Shri. Kashyap Kanaiyalal Mehta

Shri. Atul Shamji Bharani

Shri. Vishram Shivram Sawant

&

Parshwa Fintrade Consultants Private Limited

Place: Mumbai

Date: April 10, 2007